

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.128/GT/2017

Subject : Petition for approval of tariff of Tripura Gas Based Power Plant (TGBP) 101 MW for the period from COD of its Gas Turbine unit to 31.3.2019

Petitioner : NEEPCO Limited

Respondent : Tripura State Electricity Corporation Ltd. & 2 Others

Date of hearing : **11.10.2018**

Coram : Shri P.K.Pujari, Chairperson
Dr. M.K. Iyer, Member

Parties present : Shri M.G.Ramachandran, Advocate, NEEPCO
Ms. Poorva Saigal, Advocate, NEEPCO
Shri S.Adhikari, NEEPCO
Ms. E.Pyrobot, NEEPCO

Record of Proceedings

The learned counsel for the Petitioner submitted note of arguments and made detailed submissions in the matter. He accordingly prayed that tariff of the generating station may be determined as prayed for in the petition. The learned counsel further submitted that reply has been filed by the Respondent, TSECL and the Petitioner has filed its rejoinder to the same.

2. None appeared on behalf of the Respondents. The Commission directed to the Petitioner to send copy of note of arguments to the Respondents, if not already sent. Accordingly, order in the Petition was reserved.

By order of the Commission

Sd/-
(B.Sreekumar)
Dy.Chief (Law)



